

**Proceedings of the District Judge, Kozhikode**  
**Present:- Sri. S. KrishnaKumar, District Judge.**

Sub:- Establishment - District Court, Kozhikode - Courts of Fast Track (SFTC) for expediting trial and disposal of cases registered under POCSO Act and rape cases, Koyilandy & Kozhikode - appointment of temporary staff - Orders issued - Reg.

Read:-1. G.O.(Rt) No. 65/2020/SJD dated 06.02.2020.

2. G.O.(Rt) No. 73/2020/SJD dated 12.02.2020.

3. O.M No. D7A (1)-56450/2018 dated 24.06.2020 of the Hon'ble High Court of Kerala.

4. Notification dated 30-06-2022 of the District Judge, Kozhikode.

**Order No. A1- 4863/2022**

**Dated 14.07.2022**

The undermentioned candidates are appointed on contract basis for a period of 179 days in the Fast Track Special Courts (SFTC) for expediting trial and disposal of cases registered under POCSO Act and rape cases Kozhikode and Koyilandy as Confidential Assistant for the period noted against their name.

Sl. No	Name and address of candidates	Name of post appointed	Period of appointment	Court in which appointment is made	Consolidated pay (As per G.O.(P) No.29/2021/Fin(Expenditure-C) dated 11/02/2021, as revised by the Govt. from time to time
1	2	3	4	5	6
1.	Smt.Ramani.N.A Krishnakripa Methalassery (H) Karuvissery, Calicut- 673010.	Confidential Assistant	For 179 days commencing from the date of joining or extended period, if any , or the age of 62 years by the	Fast Track Special Court, Kozhikode.	Rs.22290/ mensem

			candidate whichever is earlier		
2.	Smt.Sabithakumari.A "Sreepuram , Kuruvattur P.O, Kakkodi Via , Kozhikode.	Confidential Assistant	For 179 days commencing from the date of Joining or extended period, if any , or the age of 62 years by the candidate whichever is earlier	Fast Track Special Court, Koyilandy.	Rs.22290/ mensem

The candidates are informed that their appointment is purely on contract basis subject to termination without notice, if their character and conduct are found not satisfactory on subsequent verification or if the undersigned is of opinion that the service of the candidates are to be terminated immediately.

They will be given the amount shown in column No.6 above as consolidated pay per mensem.

The candidates are directed to report before the District Judge, Kozhikode, within 2 days on receipt of this order so as to enable them to join duty , with relevant documents showing their date of birth, qualification, previous service etc. They are also directed to produce a Conduct Certificate, Identity Card and a photograph, failing which his appointment will liable to be cancelled.

The candidates is directed to execute an agreement as specified in Appendix-I to Part-I KSR before join duty.

Sd/-

District Judge

To

1. The Judge , Fast Track Special Court, Koyilandy/Kozhikode.
2. The Candidate concerned (by Registered Post with A/D).

Copy to:

1. The Senior Supdt, District Court, Kozhikode.
2. The Junior Supdt- II /III / IV , District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.

// True Copy / Forwarded / By Order //

  
**Sheristadar**  
